

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 2(ND)/2017
CA NO.

CORAM:

PRESENT: SH. M.K.HANJURA
Hon'ble Member(J)

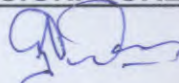
SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY Rajeev Jately.
V/s.
M/S. D.R. Johon's Pvt. Ltd.

SECTION OF THE COMPANIES ACT:241/242

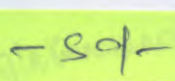
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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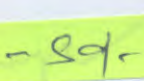
1.	Arpita Yadav	Advocate	Petitioner	
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ORDERS

Learned Counsel for the parties are present. Ld. Counsel for the Petitioner seeks & is given three weeks time to file the objections. Rejoinder, if any, may be filed within a period of two weeks thereafter.

List on 29.3.2017 for arguments.


(R. Varadharajan)
Member (Judicial)


(M.K. Hanjura)
Member (Judicial)